



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
Civil Secretariat, Jammu/Srinagar.

Notification

Srinagar, the 25th of October, 2016

**SRO**<sup>346</sup> :- In exercise of powers conferred under sub section 10 (f) of The Notaries Act, 1952, the Government hereby removes the names of Public Notaries from the register of Notaries, maintained by the Government, as per the details given in annexure "A" to this notification with immediate effect.

By Order of the Government of Jammu and Kashmir

*Abdul Majid Bhat*  
(Abdul Majid Bhat) 25/10/16  
Secretary to Government,  
Department of L, J&PA.

NO: LD (Notary) 2016/160.

Dated: 25 10 - 2016

Copy to the:-

1. District & Sessions Judge \_\_\_\_\_.
2. District Magistrate \_\_\_\_\_.
3. Chief Judicial Magistrate/ Judicial Magistrate 1st Class \_\_\_\_\_.
4. Director Information Srinagar/ Jammu with a request to give wide publicity to the Notification by publishing in the leading News Papers.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. Private Secretary to Hon'ble Law & Justice Minister for information to the Hon'ble Minister
7. SRO Section, Department of L, J& PA (w.7.s.c).
8. Concerned File.

